

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).32922/2018

(Arising out of impugned final judgment and order dated 10-09-2018 in WC No. 53426/2017 passed by the High Court Of Judicature At Allahabad)

ADDITIONAL CHIEF OFFICER ZILA PANCHAYAT

Petitioner(s)

VERSUS

DEEN MOHAMMAD & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.174767/2018-EXEMPTION FROM FILING O.T.)

Date : 02-01-2019 The matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Rohit Amit Sthalekar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Until further orders, there shall be stay of imposition of cost.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR